

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 414
CP(CAA)/23/ND/2024

IN THE MATTER OF:

Knowledge Lens Private Limited And Rockwell ... Applicant
Automation India Private Limited

Under Section 230-232

Order delivered on 09.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Saheb Singh Chadha, Mr. Kaustubh Prakash, Ms. Hita Sharma, Advs.
For the RD	: Adv. Jyoti Khurana, Adv. Aakash Sharma
For the I.T. Deptt.	: Mr. Ruchir Bhatia SSC & Mr. Pratyaksh Gupta & Mr. Annant Maan JSC"s with Adv. Abhijeet Anand for Deptt. of Income Tax

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **20.08.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)